

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.1156 of 2025
In
Miscellaneous Jurisdiction Case No.4515 of 2024

The State of Bihar & Ors.

... .. Appellants

Versus

Lakshmi Narayan Jha & Ors.

... .. Respondents

Appearance :

For the Appellant/s : Mr. Anjaneya Singh Singh, AC to AAG-13
For the Respondent/s : Mr.

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE HARISH KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

5 02-04-2026 Learned counsel for the State submits that since similar issue raised in L.P.A. No. 1146 of 2025 is posted on 29.04.2026, this matter may be listed along with that case.

2. In view of the above submission, list this matter along with L.P.A. No. 1146 of 2025 on 29.04.2026.

(Sangam Kumar Sahoo, CJ)

(Harish Kumar, J)

shailendra/-

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